

Case Type

Case No./Year

Sub Stage

Advocate

299 CRPC Evidence

- 1) C.C. 9181/2011
 2) C.C. 11661/2011

SUMMONS

- 3) C.C. 30300/2015
 4) C.C. 8094/2021
 5) C.C. 10309/2021
 6) C.C. 10998/2021
 7) C.C. 19293/2021
 8) C.C. 27105/2021
 9) C.C. 27535/2021

MELANIE
 REGULAR
 Public Procecutor
 REGULAR
 APP..
 APP..

HEARING

- 10) P.C.R. 5659/2018
 11) P.C.R. 13443/2020
 12) C.C. 9910/2021
 13) P.C.R. 19224/2021
 14) P.C.R. 20272/2021

ASHWATHANARYAN
 REGULAR
 GAVI SIDDAPPA
 V. Lakshmaiah

EVIDENCE

- 15) C.C. 1310/2008
 16) C.C. 1311/2008
 17) C.C. 1312/2008
 18) C.C. 8795/2008
 19) C.C. 8797/2008
 20) C.C. 10191/2008
 21) C.C. 13905/2010
 22) C.C. 38922/2010
 23) C.C. 10431/2012
 24) C.C. 19287/2012
 25) C.C. 4077/2013
 26) C.C. 14593/2013
 27) C.C. 18206/2014
 28) C.C. 23921/2014
 29) C.C. 27556/2014
 30) C.C. 507/2016

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 13-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	9181/2011		
2) C.C.	11661/2011		
SUMMONS			
3) C.C.	30300/2015		
4) C.C.	8094/2021		MELANIE
5) C.C.	10309/2021		REGULAR
6) C.C.	10998/2021		Public Procecurator
7) C.C.	19293/2021		REGULAR
8) C.C.	27105/2021		APP..
9) C.C.	27535/2021		APP..
HEARING			
10) P.C.R.	5659/2018		
11) P.C.R.	13443/2020		ASHWATHANARYAN
12) C.C.	9910/2021		REGULAR
13) P.C.R.	19224/2021		GAVI SIDDAPPA
14) P.C.R.	20272/2021		V. Lakshmaiah
EVIDENCE			
15) C.C.	1310/2008		
16) C.C.	1311/2008		
17) C.C.	1312/2008		
18) C.C.	8795/2008		
19) C.C.	8797/2008		
20) C.C.	10191/2008		
21) C.C.	13905/2010		
22) C.C.	38922/2010		
23) C.C.	10431/2012		
24) C.C.	19287/2012		
25) C.C.	4077/2013		
26) C.C.	14593/2013		
27) C.C.	18206/2014		
28) C.C.	23921/2014		
29) C.C.	27556/2014		
30) C.C.	507/2016		

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31) C.C. 7955/2016
32) C.C. 13001/2017
33) C.C. 18808/2017
34) C.C. 25919/2018
35) C.C. 25957/2018
36) C.C. 26244/2018
37) C.C. 30643/2018
38) C.C. 4931/2019
39) C.C. 16403/2019
40) C.C. 22727/2019

FRAMING OF CHARGE OR PLEA

41) C.C. 24258/2014

ORDERS

42) P.C.R. 4814/2018

AWAIT

43) C.C. 13163/2013

44) C.C. 30405/2015

45) C.C. 27993/2017

46) C.C. 201/2019

47) C.C. 4601/2019

CALL ON

48) C.C. 2108/2017

HBC

49) C.C. 9614/2018

50) C.C. 15281/2018

51) C.C. 22111/2018

52) C.C. 23573/2018

53) C.C. 31492/2018

54) C.C. 23028/2019

55) C.C. 6227/2021

56) C.C. 11448/2021

57) C.C. 11451/2021

NBW

58) C.C. 4013/2008

59) C.C. 23542/2008

60) C.C. 19647/2012

61) C.C. 14201/2014

62) C.C. 22570/2014

63) C.C. 1807/2016

64) C.C. 1899/2016

65) C.C. 24430/2016

66) C.C. 24964/2016

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- C.C.
- 8) C.C.
69) C.C.
70) C.C.
71) C.C.
72) C.C.

67) C.C.	5290/2017
68) C.C.	12559/2017
69) C.C.	27266/2017
70) C.C.	30610/2017
71) C.C.	19550/2018
72) C.C.	20686/2018
73) C.C.	29023/2018
74) C.C.	29936/2018
75) C.C.	30161/2018
76) C.C.	31535/2018
77) C.C.	4607/2019
78) C.C.	8948/2019
79) C.C.	14821/2021
PROCLAMATION	
80) C.C.	9442/2013

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1 C.C.	22197/2021	
2 C.C.	26487/2021	
NOTICE		
3 C.C.	9888/2019	
HEARING		
4 C.C.	15137/2017	
5 P.C.R.	150/2018	
6 P.C.R.	12452/2020	
7 P.C.R.	14361/2021	
8 P.C.R.	16428/2021	
EVIDENCE		
9 C.C.	16514/2008	
10 C.C.	7294/2011	
11 C.C.	20211/2011	
12 C.C.	13318/2012	
13 C.C.	20183/2012	
14 C.C.	22686/2012	
15 C.C.	21170/2013	
16 C.C.	9568/2013	
17 C.C.	2124/2016	
18 C.C.	3165/2016	
19 C.C.	11492/2016	
20 C.C.	11496/2016	
21 C.C.	12519/2016	
22 C.C.	17670/2016	
23 C.C.	17866/2017	
24 C.C.	19164/2017	
25 C.C.	19166/2017	
26 C.C.	19167/2017	
27 C.C.	17054/2018	
28 C.C.	16390/2019	
AWAIT		
29 C.C.	10649/2004	
30 C.C.	22797/2008	
31 P.C.R.	7666/2016	
32 P.C.R.	12796/2016	

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
33 P.C.R. BODY WARRANT	8866/2019	
34 C.C. CALL ON	28563/2018	
35 C.C.	30665/2018	
36 C.C.	9301/2019	
37 C.C.	15494/2020	
38 C.C.	3753/2021	
39 C.C.	26635/2021	
40 C.C.	31050/2021	
HBC		
41 C.C.	929/2011	
42 C.C.	14856/2014	
43 C.C.	29158/2014	
44 C.C.	9668/2015	
45 C.C.	11651/2015	
46 C.C.	24960/2016	
47 C.C.	20966/2017	
48 C.C.	25238/2017	
49 C.C.	14365/2018	
50 C.C.	21689/2018	
51 C.C.	166/2019	
52 C.C.	1811/2019	
53 C.C.	18799/2019	
54 C.C.	26128/2019	
NBW		
55 C.C.	16519/2008	
56 C.C.	14015/2012	
57 C.C.	8585/2013	
58 C.C.	23553/2014	
59 C.C.	23555/2014	
60 C.C.	3240/2015	
61 C.C.	10911/2015	
62 C.C.	12008/2016	
63 C.C.	11923/2017	
64 C.C.	13220/2017	
65 C.C.	850/2019	

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
66	C.C.	1400/2019
67	C.C.	7198/2019
68	C.C.	11177/2019
OBJECTION		
69	P.C.R.	647/2016
70	C.C.	18702/2017
PROCLAMATION		
71	C.C.	1334/2009
72	C.C.	4678/2009
73	C.C.	2747/2011
74	C.C.	14674/2011
75	C.C.	35354/2011
76	C.C.	19235/2012
77	C.C.	8668/2014
78	C.C.	12844/2015
79	C.C.	14838/2015
80	C.C.	16282/2015
81	C.C.	28854/2016
82	C.C.	15359/2017
83	C.C.	15361/2017
84	C.C.	13546/2018
85	C.C.	25591/2018
86	C.C.	22678/2019
SUMMONS AND NBW		
87	C.C.	17516/2017
88	C.C.	5901/2021
89	C.C.	12656/2021
299 CRPC Evidence		
90	C.C.	7552/2008
91	C.C.	7294/2013
92	C.C.	33235/2014
93	C.C.	12648/2015

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	6154/2020
2	C.C.	13738/2021
3	C.C.	32483/2021
NOTICE		
4	CrI.Misc.	1791/2019
HEARING		
5	C.C.	52445/2010
6	P.C.R.	3803/2020
7	P.C.R.	3806/2020
8	P.C.R.	3808/2020
9	P.C.R.	3811/2020
10	P.C.R.	7460/2021
EVIDENCE		
11	C.C.	12544/2004
12	C.C.	7929/2008
13	C.C.	8709/2008
14	C.C.	8711/2008
15	C.C.	8713/2008
16	C.C.	8738/2008
17	C.C.	16515/2008
18	C.C.	16523/2008
19	C.C.	7202/2009
20	C.C.	11914/2011
21	C.C.	9581/2013
22	C.C.	15402/2014
23	C.C.	27056/2015
24	C.C.	4412/2016
25	C.C.	15095/2016
26	C.C.	28518/2016
27	C.C.	6601/2017
28	C.C.	6804/2017
29	C.C.	30952/2017
30	C.C.	5287/2018
31	C.C.	23439/2018
32	C.C.	25097/2018
33	C.C.	8658/2019

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In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
34 C.C.	1719/2020	
LOK ADALATH		
35 C.C.	29930/2019	
ACCUSED STATEMENT u/s 313 CrPC		
36 C.C.	12545/2004	
37 C.C.	12546/2004	
ORDERS		
38 C.C.	696/2020	
39 C.C.	10382/2021	
AWAIT		
40 C.C.	19964/2011	
41 C.C.	7624/2013	
BODY WARRANT		
42 C.C.	27480/2017	
43 C.C.	5797/2019	
44 C.C.	28574/2021	
45 C.C.	29933/2021	
46 C.C.	31039/2021	
47 C.C.	32139/2021	
48 C.C.	33588/2021	
CALL ON		
49 C.C.	9554/2011	
50 C.C.	27566/2014	
51 C.C.	12774/2021	
HBC		
52 C.C.	8752/2016	
53 C.C.	6244/2017	
54 C.C.	17775/2018	
55 C.C.	17776/2018	
56 C.C.	17791/2018	
57 C.C.	22167/2018	
58 C.C.	20641/2019	
59 C.C.	24294/2019	
60 C.C.	24779/2019	
N.B.W AND F.L.W TO ACCUSED		
61 CrI.Misc.	5616/2015	

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
62	Crl.Misc.	11483/2016
NBW		
63	C.C.	28111/2011
64	C.C.	4931/2014
65	C.C.	29163/2014
66	C.C.	31442/2014
67	C.C.	13116/2016
68	C.C.	17129/2016
69	C.C.	18384/2016
70	C.C.	18771/2016
71	C.C.	26072/2016
72	C.C.	28505/2016
73	C.C.	7203/2017
74	C.C.	23034/2017
75	C.C.	30410/2018
76	C.C.	3723/2019
77	C.C.	4239/2019
78	C.C.	13013/2019
79	C.C.	14392/2019
80	C.C.	16313/2019
81	C.C.	4917/2021
PROCLAMATION		
82	C.C.	24218/2005
83	C.C.	30941/2005
84	C.C.	14250/2009
85	C.C.	27040/2015
86	C.C.	2837/2016
299 CRPC Evidence		
87	C.C.	13584/2008
88	C.C.	16772/2008
89	C.C.	41227/2010
90	C.C.	25967/2014

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	3398/2020
2	C.C.	7007/2020
3	C.C.	7016/2020
4	C.C.	11772/2020
5	C.C.	33909/2021
HEARING		
6	C.C.	18570/2010
7	C.C.	12175/2013
8	P.C.R.	13206/2015
9	C.C.	23738/2018
10	C.C.	276/2021
11	P.C.R.	6435/2021
12	P.C.R.	7479/2021
EVIDENCE		
13	C.C.	8971/2007
14	C.C.	8662/2009
15	C.C.	24449/2009
16	C.C.	42438/2010
17	C.C.	13982/2011
18	C.C.	20787/2012
19	C.C.	6342/2013
20	C.C.	3183/2016
21	C.C.	4515/2016
22	C.C.	11498/2016
23	C.C.	12498/2016
24	C.C.	2113/2017
25	C.C.	11235/2017
26	C.C.	23791/2017
27	C.C.	26140/2017
28	C.C.	30604/2017
29	C.C.	13979/2019
LOK ADALATH		
30	C.C.	1090/2021
31	C.C.	16036/2021
APPEARANCE OF ACCUSED		

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
32	C.C.	7078/2021
FRAMING OF CHARGE OR PLEA		
33	C.C.	7567/2016
TO HEAR ON		
34	P.C.R.	20546/2021
35	P.C.R.	20547/2021
36	P.C.R.	20557/2021
JUDGEMENT		
37	C.C.	18632/2003
AWAIT		
38	P.C.R.	15123/2017
CALL ON		
39	C.C.	7559/2019
40	C.C.	8926/2019
41	C.C.	9113/2019
42	C.C.	7865/2020
43	C.C.	13506/2020
44	C.C.	3032/2021
HBC		
45	C.C.	10941/2013
46	C.C.	16081/2013
47	C.C.	20066/2013
48	C.C.	16554/2016
49	C.C.	2886/2017
50	C.C.	20517/2017
51	C.C.	3727/2018
52	C.C.	9042/2019
53	C.C.	7943/2020
54	C.C.	9394/2020
55	C.C.	10188/2020
56	C.C.	8679/2021
57	C.C.	8686/2021
58	C.C.	18355/2021
59	C.C.	33641/2021
N.B.W AND F.L.W TO ACCUSED		
60	CrI.Misc.	2621/2010
NBW		

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**Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021**

Case Type	Reg.No/Year	SubStage
22	C.C.	27050/2010
23	C.C.	36364/2011
24	C.C.	22106/2012
25	C.C.	8038/2013
26	C.C.	16890/2015
27	C.C.	26748/2015
28	C.C.	15850/2016
29	C.C.	16556/2016
30	C.C.	13296/2017
31	C.C.	19641/2017
32	C.C.	30445/2018
33	C.C.	24295/2019
34	C.C.	26761/2019
35	C.C.	28838/2019
36	C.C.	14003/2021
OBJECTION		
37	C.C.	27982/2017
38	C.C.	2870/2019
SUMMONS AND NBW		
39	C.C.	4602/2019
40	C.C.	12985/2019
41	C.C.	15639/2019
269 CRPC Evidence		
42	C.C.	51901/2010

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	14621/2018
2	C.C.	15068/2018
3	C.C.	10942/2021
NOTICE		
4	C.C.	19522/2014
5	P.C.R.	1089/2015
6	P.C.R.	5171/2015
7	P.C.R.	10197/2015
8	P.C.R.	10830/2016
HEARING		
9	P.C.R.	647/2012
10	P.C.R.	6801/2018
11	P.C.R.	7129/2018
12	P.C.R.	14920/2018
13	P.C.R.	781/2019
14	P.C.R.	9660/2019
15	P.C.R.	7016/2020
16	P.C.R.	8820/2020
17	P.C.R.	13488/2020
18	P.C.R.	13510/2020
19	P.C.R.	1218/2021
20	P.C.R.	1416/2021
21	P.C.R.	2692/2021
22	P.C.R.	3549/2021
23	P.C.R.	5495/2021
24	P.C.R.	6845/2021
25	P.C.R.	7945/2021
26	P.C.R.	8124/2021
27	P.C.R.	8232/2021
28	P.C.R.	15385/2021
29	P.C.R.	16429/2021
30	P.C.R.	19299/2021
31	P.C.R.	20628/2021
32	P.C.R.	20635/2021
EVIDENCE		
33	C.C.	2563/2008

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
34	C.C.	2565/2008
35	C.C.	7928/2008
36	C.C.	8119/2008
37	C.C.	8710/2008
38	C.C.	8715/2008
39	C.C.	8716/2008
40	C.C.	22611/2005
41	C.C.	14876/2012
42	C.C.	9455/2013
43	C.C.	9650/2015
44	C.C.	20790/2015
45	C.C.	7741/2018
46	C.C.	31619/2018
47	C.C.	14087/2019
FIRST HEARING		
48	P.C.R.	6041/2019
ORDERS		
49	P.C.R.	20207/2021
AWAIT		
50	P.C.R.	14030/2015
51	P.C.R.	14170/2015
52	P.C.R.	14370/2015
53	P.C.R.	14493/2015
54	P.C.R.	14922/2015
55	P.C.R.	14997/2015
56	P.C.R.	15001/2015
57	P.C.R.	15261/2015
58	P.C.R.	15337/2015
59	P.C.R.	15423/2015
60	P.C.R.	187/2016
61	P.C.R.	242/2016
62	P.C.R.	243/2016
63	P.C.R.	317/2016
64	P.C.R.	557/2016
65	P.C.R.	648/2016
66	P.C.R.	650/2016
67	P.C.R.	908/2016

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**Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021**

Case Type	Reg.No/Year	SubStage
68	P.C.R.	1184/2016
69	P.C.R.	1545/2016
70	P.C.R.	13535/2016
71	P.C.R.	1516/2017
72	P.C.R.	11911/2017
BODY WARRANT		
73	C.C.	7408/2018
CALL ON		
74	P.C.R.	6672/2017
75	P.C.R.	8041/2019
76	P.C.R.	10445/2020
HBC		
77	C.C.	30378/2018
78	C.C.	28470/2019
NBW		
79	C.C.	23170/2007
80	C.C.	7922/2008
81	C.C.	814/2011
82	C.C.	21998/2011
83	C.C.	14057/2014
84	C.C.	14203/2014
85	C.C.	14943/2014
86	C.C.	13119/2016
87	C.C.	859/2019
OBJECTION		
88	P.C.R.	4031/2017
89	P.C.R.	4105/2020
SWORN STATEMENT		
90	P.C.R.	15055/2014
91	P.C.R.	4320/2017
92	P.C.R.	308/2018
93	P.C.R.	8417/2018
94	P.C.R.	11895/2018
95	P.C.R.	11955/2018
96	P.C.R.	13945/2018
97	P.C.R.	16333/2018

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Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
98 P.C.R. 299 CRPC Evidence	6706/2021	
99 C.C.	33934/2010	Morning Session
100 C.C.	19540/2013	
101 C.C.	27471/2014	

Chief Metropolitan Magistrate Court
In the Court of Rachoti Mahagundappa Shirur
4 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	1660/2017
2	C.C.	1328/2019
3	C.C.	30248/2019
4	C.C.	33303/2021
5	C.C.	34633/2021
NOTICE		
6	P.C.R.	10339/2015
7	P.C.R.	5096/2016
8	P.C.R.	6085/2016
9	P.C.R.	8333/2016
10	P.C.R.	8406/2016
11	P.C.R.	8542/2016
12	P.C.R.	8947/2016
13	P.C.R.	10761/2016
14	P.C.R.	12834/2017
15	P.C.R.	11681/2019
16	P.C.R.	12128/2020
HEARING		
17	P.C.R.	16231/2012
18	P.C.R.	13171/2015
19	P.C.R.	14914/2015
20	P.C.R.	10874/2016
21	P.C.R.	6270/2017
22	P.C.R.	11153/2017
23	P.C.R.	16407/2018
24	P.C.R.	819/2019
25	P.C.R.	951/2019
26	P.C.R.	998/2019
27	P.C.R.	5513/2019
28	P.C.R.	12135/2019
29	P.C.R.	14068/2019
30	P.C.R.	14071/2019
31	P.C.R.	14081/2019
32	P.C.R.	3367/2020
33	P.C.R.	6473/2020
34	P.C.R.	9224/2020

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Case Type	Reg.No/Year	SubStage
35	P.C.R.	12540/2020
36	P.C.R.	13352/2020
37	P.C.R.	13497/2020
38	P.C.R.	2697/2021
39	P.C.R.	5224/2021
40	P.C.R.	7500/2021
41	P.C.R.	19262/2021
42	P.C.R.	19277/2021
43	P.C.R.	20629/2021
EVIDENCE		
44	C.C.	36089/2010
45	C.C.	4017/2016
LOK ADALATH		
46	C.C.	9413/2010
47	C.C.	24876/2010
48	C.C.	8588/2013
49	C.C.	1742/2014
50	C.C.	13578/2014
51	C.C.	13816/2015
52	C.C.	21621/2015
53	C.C.	24863/2016
54	C.C.	24957/2016
55	C.C.	26058/2016
56	C.C.	287/2017
57	C.C.	3354/2017
58	C.C.	6251/2017
59	C.C.	15597/2017
60	C.C.	17529/2017
61	C.C.	20147/2017
62	C.C.	24032/2017
63	C.C.	24474/2017
64	C.C.	27989/2017
65	C.C.	27991/2017
66	C.C.	1925/2018
67	C.C.	4337/2018
68	C.C.	5075/2018
69	C.C.	13880/2018

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Case Type	Reg.No/Year	SubStage
70	C.C.	21753/2018
71	C.C.	23460/2018
72	C.C.	23572/2018
73	C.C.	24736/2018
74	C.C.	26264/2018
75	C.C.	28067/2018
76	C.C.	29037/2018
77	C.C.	30414/2018
78	C.C.	30984/2018
79	C.C.	3815/2019
80	C.C.	8749/2019
81	C.C.	11668/2019
82	C.C.	17572/2019
83	C.C.	21514/2019
84	C.C.	24694/2019
85	C.C.	28457/2019
86	C.C.	30146/2019
87	C.C.	66/2020
88	C.C.	1202/2020
89	C.C.	1546/2020
90	C.C.	6796/2020
91	C.C.	7737/2020
92	C.C.	11656/2020
93	C.C.	11747/2020
94	C.C.	11942/2020
95	C.C.	13018/2020
96	C.C.	15185/2020
97	C.C.	18599/2020
98	C.C.	1115/2021
99	C.C.	1941/2021
100	C.C.	6764/2021
101	C.C.	8848/2021
102	C.C.	9538/2021
103	C.C.	10255/2021
104	C.C.	10509/2021
105	C.C.	12055/2021
106	C.C.	12071/2021

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Case Type	Reg.No/Year	SubStage
107	C.C.	13127/2021
108	C.C.	18353/2021
109	C.C.	21800/2021
110	C.C.	23087/2021
111	C.C.	30821/2021
TO HEAR ON		
112	P.C.R.	20562/2021
ARGUMENTS		
113	C.C.	13882/2016
AWAIT		
114	P.C.R.	12939/2015
115	P.C.R.	2117/2016
116	P.C.R.	2212/2016
117	P.C.R.	2432/2017
118	P.C.R.	9629/2017
119	P.C.R.	11617/2017
120	P.C.R.	12497/2017
121	P.C.R.	12831/2017
122	P.C.R.	6597/2018
123	P.C.R.	15972/2018
124	P.C.R.	15501/2021
125	P.C.R.	20250/2021
CALL ON		
126	P.C.R.	20270/2021
HBC		
127	C.C.	25800/2019
N.B.W AND F.L.W TO ACCUSED		
128	Crl.Misc.	9733/2014
NBW		
129	C.C.	1568/2015
OBJECTION		
130	P.C.R.	8815/2019
SUMMONS AND NBW		
131	C.C.	26130/2019
132	C.C.	7087/2021
133	C.C.	10508/2021
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Case Type	Reg.No/Year	SubStage
134	P.C.R.	17691/2014
135	P.C.R.	2832/2016
136	P.C.R.	10268/2017
137	P.C.R.	10668/2017
138	P.C.R.	691/2018
139	P.C.R.	3354/2018
140	P.C.R.	3418/2018
141	P.C.R.	10947/2018
142	P.C.R.	16381/2018
143	P.C.R.	16578/2018
144	P.C.R.	1072/2019
145	P.C.R.	1882/2019
146	P.C.R.	3440/2019
147	P.C.R.	3449/2019
148	P.C.R.	6050/2019
149	P.C.R.	6725/2019
150	P.C.R.	13895/2019
151	P.C.R.	2068/2021

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